

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1901 OF 2003

YUNUS ALI (DEAD)THRU HIS LRS.

Appellant (s)

VERSUS

KHURSHEED AKRAM

Respondent(s)

(With appln. for exemption from filing O.T.)

Date: 21/05/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
(VACATION JUDGE)

For Appellant(s) Mr. Ajay Choudhary,Adv.

For Respondent(s) Mr.Abhijeet Sinha, Adv.
Mr. Ejaz Maqbool,Adv.

UPON hearing counsel the Court made the following
ORDER

After hearing learned counsel for the parties for
some time, the Court reserved its verdict.

[Usha Bhardwaj]
Court Master

[Vinod Kulvi]
Court Master